

DIVISION BENCH
COURT - II

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/142(KB)2022
IA(I.B.C)/506(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	THE BANK OF BARODA LIMITED VS MR. ARUP THAKUR
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Sanjana Nandi, Adv.] For the Financial Creditor

Mr. Avik Chaudhuri, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel for the parties present.
2. None appears on behalf of the Personal Guarantor despite last chance is given on the previous occasion i.e. on 7th March, 2024. Therefore, final chance is given failing which an appropriate order would be passed.
3. List the matter on **24.05.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)